Declaration of Assets and Liabilities

					Year	************
	1, Rohul Ku	mar Yada	V sŏn/d	aughter/wife o	· Ameepal	Yadav.
	23	Miloni	x 501.90	0:1. 1:16	Salpha S	achin alayer
ged		years, b	elonging to	o Bingavid.t.	1841-9CMDH5	WCELLING WELL ON
ervice	e and presently w	orking as	Reporter	T	***************	***********
give h	erein below the de	etails of the	assets (imm	novable, movat	ole, bank balan	ice, etc.) of
	f, my spouse and o					
	Details of mova					
Α.	(Assets in joint n	ame indicati	ng the exte	nt of joint own	ership will also	have to be
given)						
Sr.	Description	Self	Spouse	Dependant-1.	Dependant-2 Name	Dependant-3 Etc. Name
No. (i)	Cash	5,0001-	Name(S)	12000		
(ii)	Deposits in					
\")	Banks, Financial	15,000/-				
	Institutions And Non-Banking	SBI				
	Financial Companies	Saving			/	
		Account	Carlot and the second	And the second s		
(iii)	Bonds, Debentures and				/	Explored sources
	Shares in				/	
	companies	Make a supplier of the suppline of the supplier of the supplier of the supplier of the supplin			/	CONTRACTOR STATE OF THE STATE O
(iv)	Other financial institutions,			V	1	
	NSS, Postal Savings, LIC			3		
	Policies, etc					
(v)	Motor Vehicles					
	(details of make, etc.)		/			
					A COLUMN TO SERVICE OF THE SERVICE O	
(vi)	Jewellery (give details of		/	To the state of th		(A)
	weight and value)		/			and the state of t
(vii)	Other assets,	-		The state of the s		1
(*")	such as values	/				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

79 /02 /2020

31. (Eur)

11/2/21

91 mag

1966

interests

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Others (such as interest in property)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	17,00,000/-	16,46,4131
or Brance Conversion of the	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIV	
	(c) dues to departments dealing with supply of electricity		

8 hul Kumar 09/02/2021

and the state of t				
The state of the s				
out-axter				
(DD/MM/YYYY)				
da l				
me e.g. B.A.SBihar Administrative Service,				
vice,				
the best of my				
next				
11.				
1 Rumars 19day				
l Kumoro Yadav rrtex				

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.